

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 06.07.2020

**THROUGH VIDEO CONFERENCING**

**CAUSE LIST**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 177/BB/2020	For admission	Sec 9 of I&B code 2016	Allegis Service(India ) Pvt Ltd	Indus Law	M/s Cryptgraph Technologies Pvt Ltd	

ADVOCATE FOR PETITIONER/s:

Mr. Lomesh Kiran  
Nidumuri

ADVOCATE FOR RESPONDENT/s:

**ORDER**

Heard Mr. Lomesh Kiran Nidumuri, Learned Counsel for the Petitioner through Video Conference. None appeared for the Respondent even though the notice is served. Post the case for the reply of the Respondent on 14.08.2020.

  
MEMBER (T)

  
MEMBER (J)

**Verified**

Gy

**Court Officer**